

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.02.2024 AT 10:30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/232/2024 in CP(IB) No.187/7/HDB/2020 |
| NAME OF THE COMPANY | RaigarhChampa Rail Infrastructure pvt Ltd |
| NAME OF THE PETITIONER(S) | Axis Bank Ltd |
| NAME OF THE RESPONDENT(S) | RaigarhChampa Rail Infrastructure pvt Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

IA (IBC)/232/2024

Present: Ld. Counsel Mr. Ch. Siddhartha for the Applicant.

Ld. Counsel Mr. T.G. Rajesh Kumar for the Resolution Professional.

For filing of counter, **matter is adjourned to 07.03.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)